

Fourteenth Lok Sabha**Session : 7****Date : 07-03-2006****Participants : [Mahtab Shri Bhartruhari](#), [Tripathy Shri Braja Kishore](#)**

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Title : Inter-State river water dispute between Orissa and Andhra Pradesh.

SHRI B. MAHTAB (CUTTACK): I would like to draw the attention of the House to an important matter regarding the inter-state river dispute, which has created tension both in Orissa and Andhra Pradesh. It relates to Bansadhara River, which originates from Tentuli Padar, better known as Lanjigarh. It goes through Orissa and then around 23 km is in border. It converges there and then passes on to Andhra Pradesh. It again goes into Orissa and then again to Andhra Pradesh and meets the Bay of Bengal. The problem here is, since 1956 an agreement was arrived at between both the State Governments to share Bansadhara river water in the ratio of 50:50. Subsequently, in sixties a barrage named as Gotta Barrage was constructed. Subsequently another barrage named as Neradi Barrage was constructed both by AP Govt. The second phase of Neradi Barrage also came into existence but the dispute has arisen since 1980. Recently, another right canal, Katraguda, is being constructed without taking the approval of either CWC or the Forest and Environment Ministry of Govt. of India.

The Andhra Pradesh Government is going ahead with the project. The Orissa Government has objected to it. All Members belonging to Orissa had met Shri Dasmunsi, who was then the Water Resource Minister. Subsequently, the CWC was asked to visit Hyderabad and a three-phase discussion was chalked out but nothing happened. Andhra Pradesh Government neither attended those meetings nor did it provide any technical knowhow in what manner the project is continuing.

My contention to raise the matter before the House here, is that without the approval of CWC how a project is being constructed by a State Government [\[R17\]](#).

How is a project being constructed without the approval of the Ministry of Environment and Forest? This is my contention. I would like to request the Government to impress upon the Government of Andhra Pradesh to provide all the details. The Orissa Government has repeatedly been insisting to provide all the details. Otherwise, we would have no other option but to go to the court of law. This has created serious problems both in Andhra Pradesh and Orissa. Unnecessarily people are being compelled to agitate... (*Interruptions*)

MR. SPEAKER: Shri Tripathy, I called your name but you were not present. Now, you associate yourself.

SHRI BRAJA KISHORE TRIPATHY (PURI): Sir, please allow me to speak for a minute.

On 13th February, the Government of Orissa has filed a complaint under Section 3 of the Inter-State River Water Disputes Act, 1966 seeking constitution of an inter-State tribunal to adjudicate the water disputes between the States of Orissa and Andhra Pradesh concerning the water of the inter-State river of Bansdhara and its valley. The hon. Chief Minister of Orissa has also written a letter to the hon. Prime Minister seeking his immediate intervention in the matter. As you know, undivided Koraput district is a very naxal prone area and the socio-economic and political situation is very much alarming in that part of the State. So, the Government of India and the Government of Andhra Pradesh should not allow any aggravation of the situation in that part of Orissa. That is why, the immediate intervention of the Government of India is necessary. The Government of Andhra Pradesh is unilaterally going ahead with the project. It is an inter-State river. Therefore, my request to the Government of India would be to immediately intervene in the matter. They should immediately take a decision to set up a water dispute tribunal for this purpose... (*Interruptions*)

MR. SPEAKER: All the hon. Members from Orissa associated themselves with this matter.

... (*Interruptions*)

SHRI KHARABELA SWAIN (BALASORE): Sir, is Mr. Giridhar Gamang dissociating himself from this?... (*Interruptions*)

MR. SPEAKER: He is keeping himself neutral for the time being.

... (*Interruptions*)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : अध्यक्ष महोदय, इस समय रेल मंत्री जी यहां से चले गए हैं, मैं आपके माध्यम से सरकार का ध्यान आकृष्ट कराना चाहता हूँ कि... (व्यवधान)

MR. SPEAKER: If you please cooperate, almost all the hon. Members can be accommodated. The only thing is that you should be brief.